

- (b) if so, whether it is due to lack of funds or lack of technical manpower; and
- (c) whether Government has any plan to overcome the situation?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) No, Sir.

- (b) and (c) Question do not arise, in view of (a) above.

Problems faced by ASI in protecting monuments and sites

1954. SHRI PARIMAL NATHWANI: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that Archaeological Survey of India (ASI) faces lot of problems to protect monuments and heritage sites due to financial and administrative problems besides encroachment, negligence, etc.

- (b) if so, the details thereof; and

(c) the steps taken by Government to empower ASI so that respect for our historical and cultural heritage is restored?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) No, Sir. However, considering the large number of monuments, Archaeological Survey of India does face problems of encroachment.

(c) The Superintending Archaeologists of Archaeological Survey of India are authorised to issue show cause notices against cases of encroachments and unauthorised/illegal constructions as per the provisions of Ancient Monuments and Archaeological Sites and Remains (AMASR) Act, 1958 and Rules 1959. The District Collector/Magistrate are requested to remove/demolish such constructions. Awareness programmes are organized on World Heritage Day, World Heritage Week and on other occasions to inculcate respect in society towards cultural heritage. In addition to the regular watch and ward staff, private security personnel, State police guards and CISF have also been deployed for the safety and security of selected monuments.

Funds for promoting cultural activities in Kerala

1955. SHRI K. SOMAPRASAD: Will the Minister of CULTURE be pleased to state:

(a) the details of funds released to Kerala State for promoting cultural activities during the last three years;

(b) the names of cultural institutions which received the above funds and amount given to each institutions; and

(c) whether any financial aid or fund has been sanctioned to Sree, Ayyankali Memorial Monument at Venganoor, Thiruvananthapuram under cultural promotion scheme?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) Ministry of Culture implements a number of schemes and programmes aimed at protection/preservation/development revival and promotion of Indian culture. The schemes are however, not implemented on State-wise basis and hence no State-wise funds are allocated. However, Scheme-wise fund given to institutions of Kerala are given in the Statement-I and Statement-II respectively (*See below*).

(c) No, Sir.

Statement-I

Details of funds released to Kerala State for promoting cultural activities

	(₹ in lakhs)		
Name of Scheme	2014-15	2015-16	2016-17
Documentation and Conservation of Manuscripts, by the National Mission for Manuscripts	21.00	21.00	16.00
Tagore Cultural Complex Scheme (TCC)			
(i) For renovation of Tagore Theatre, Thiruvananthapuram, Kerala	Nil	580.30	—
(ii) For construction of new TCC and DC Kizhakemuri Foundation, Kottayam, Kerala	—	445.00	—
Department of Culture, Government of Kerala for organising festival in connection with Commemoration of Birth Centenary of Begam Akhtar	—	—	4.87

Statement-II*Details of funds released to cultural institutions*

(₹ in lakhs)

Names of Scheme/Cultural institutions	Fund released		
	2014-15	2015-16	2016-17
1	2	3	4
Oriental Research Institute and Manuscripts Library, University of Kerala, Trivandrum	07.00	14.00	11.50
Thunchun Memorial Trust, Tirur	14.00	7.00	4.50
Grant release under Cultural Function Production Grant Scheme	66.00	60.50	107.00
Guru Gopinath Natanagramam Society, Thiruvananthapuram, Kerala under Museum Grant Scheme	90.00	120.00	Nil
Building Grants and Studio Theatre Scheme			
(1) Folkland International Centre for Folklore and Culture, Kerala	0.12	—	—
(2) Gandhi Seva Sadan Kathakali and Classical Art Akademi, Kerala	4.23	—	—
Scheme of financial assistance to Cultural Organization under Performing Arts Grant Scheme	142.46 (fund released to 29 NGO's)	238.35 (fund released to 50 NGO's)	163.05 (fund released to 24 NGO's)
Development of Buddhist/Tibetan Culture and Art Scheme-Mahabodhi International Spiritual and Charitable Trust, Tusita Chalapuram, Calicut, Kerala	—	—	3.50
Release of fund for setting up of a Museum at Vaikkam in memory of Vaikkam Satyagraha to the Kerala Museum of History and Heritage Park View, Thiruvananthapuram under Department of State Archives, Government of Kerala under Gandhi Heritage Site Mission	—	—	50.00

1	2	3	4
Financial Assistant to various institutions and universities under Sahitya Akademi	3.46 (fund released to 3 organisations)	9.51 (fund released to 19 organisations)	22.66 (fund released to 29 organisations)
Financial Assistant to various institutions and universities under Sangeet Natak Akademi	4.10 (fund released to 8 organisations)	68.50 (fund released to 16 organisations)	6.60 (fund released to 14 organisations)
Financial Assistant to various organisations under Sangeet Natak Akademi	15.18 (fund released to 10 organisations)	25.16 (fund released to 8 organisations)	37.23 (fund released to 6 organisations)
Fund has been released to Kerala State by Raja Rammohunb Roy Library Foundation for promoting activities related to Libraries.	84.89 (fund released to 29 organisations)	111.24 (fund released to 43 organisations)	87.29 (fund released to 36 organisations)

Monuments protected by ASI in North-East States

1956. SHRI K. BHABANANDA SINGH: Will the Minister of CULTURE be pleased to state:

(a) the details of monuments being protected by the ASI in the North-east States, State-wise;

(b) the details of staff entrusted for each of the monuments above; and

(c) whether Government would set up any regional office of ASI at Imphal to oversee the protection of those monuments?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) The details of monuments protected by the Archaeological Survey of India in the North-Eastern State-wise are given in the Statement-I (*See* below).

(b) For protection and conservation of centrally protected monuments in North-east States, one Superintending Archaeologist, one Dy. Superintending Archaeologist, one Assistant Superintending Archaeological Chemist, one Assistant Superintending Archaeological Engineer, five senior Conservation Assistant, two Conservation Assistant, four Junior Conservation Assistant are posted. Further, multi-tasking staff is posted at respective monument to provide watch and ward. The details of multi tasking staff, monument-wise are given in the Statement-II (*See* below).

(c) There is no such proposal.